

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.566/2016  
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

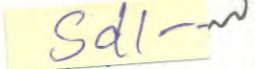
NAME OF THE COMPANY : Ambika Handicraft Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2) & 394, 100 to 104

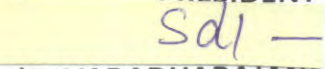
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mihedi's R. Sarda	Advocate	Company Ambika's Handicraft Pvt Ltd	
2.	Surya C. Kulkarni & <del>Sanjay Kulkarni</del>	ROC - cu. of Rajsthan.	Respondent 1 & 20 (NWR)	Gupta
3.	Nawal Kishore Jha	Advocate Sr. Panel Counsel UOI	UOI	NK/Jha

**ORDER**

For orders, see C.P. No.564/2016.

  
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)